BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P (IB) No.364/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Nam	ne of the Company	Vivid colors Pvt Ltd -Vs- Jenson & Nicholson		dr
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

21.07.2017 - C.P. (IB) No. 364 / KB / 2017- Vivid Colors Pvt. Ltd. -Versus-Jenson & Nicholson.

ORDER

None appear in the instant case.

Let the case be fixed on 25.07.2017

(MANORAMA KUMARI) MEMBER (J)